

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 203 OF 2025**

IN THE MATTER OF:

Ram Milan

....PETITIONER

VERSUS

State of U.P. & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 27.05.2025)

Ram Milan

....PETITIONER

VERSUS

- 1. State of Uttar Pradesh**
Through Principal Secretary, Environment, Forest & Climate Change Department
Office of the Principal Chief Conservator of Forests (PCCF),
17, Rana Pratap Marg, Lucknow-226001, Uttar Pradesh
Email: pccf-up@nic.in/ csup@nic.in **(RESPONDENT NO.1)**
- 2. Director, Mining and Geology Department, Uttar Pradesh**
Khanij Bhawan 27/8, Raja Ram Mohan Rai Marg, Lucknow- 226001 U.P.
Email: dgmupexp@gmail.com **(RESPONDENT NO.2)**
- 3. Central Pollution Control Board**
Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in **(RESPONDENT NO.3)**
- 4. Uttar Pradesh Pollution Control Board**
Through its Member Secretary,
Building No. TC-12, Vibhuti Khand, Gomti Nagar,
Lucknow, Uttar Pradesh 226010
Email: ms@uppcb.in **(RESPONDENT NO.4)**
- 5. District Magistrate, Jhansi**
District Magistrate Office Collectorate Jhansi-284001, U.P.
Email: dmjha@nic.in **(RESPONDENT NO.5)**
- 6. District Magistrate, Jalaun**
District Magistrate office Jalaun at Orai-285001, U.P.
Email: dmjal@nic.in **(RESPONDENT NO.6)**
- 7. District Magistrate, Hamirpur**
District Magistrate office Hamirpur, Uttar Pradesh 210301
Email: dmham@nic.in **(RESPONDENT NO.7)**
- 8. District Magistrate, Banda**
NH35, Swaraj Colony, Civil Lines, Banda, Uttar Pradesh 210001
Email: dmban@nic.in **(RESPONDENT NO.8)**